F.No. 01(03)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 19.01.2018

ORDER NO. 12 OF 2018

Hon'ble President is pleased to modify the sitting notified vide order no. 188 of 2016 for CESTAT, Ahmedabad to the extent indicated below:-

From 05/02/2018 to 16/02/2018 Hon'ble Mr. D.M. Misra, Member (Judicial) and Hon'ble Mr. Raju, Member (Technical) will hear Division Bench matters.

By Order

(A.Mohan Kumar)

Registrar

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Dy.Registra

F.No. 01(03)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 19.01.2018

ORDER NO. 13 OF 2018

Hon'ble President is pleased to modify the sitting notified vide order no. **09 of 2018 for CESTAT, Allahabad** to the extent indicated below:-

From **22/01/2018** onwards Hon'ble Sh. Anil Choudhary, Member (Judicial) and Hon'ble Sh. Anil G. Shakkarwar, Member (Technical) will hear Division Bench matters.

By Order

(A.Mohan Kumar)

Registrar

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Dy.Registrar